

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 73 of 2018

IN THE MATTER OF:

Vishal Gupta

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Ms. Rajdipa Behura and Mr. Philomon Kani, Advocates for CCI.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Parth Sarathi Jha, Ms. Aditi Gopala Krishnan, Ms. Tanaya Sethi, Ms. Shreya Singh, Mr. Karan Sood, Mr. Kauser Husain,

O R D E R

22.01.2020 Post the appeal 'For Admission (After Notice)' on **26th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)